

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1964
ANSWERED ON:23.08.2012
PRICING OF PETROLEUM PRODUCTS
Vishwanath Shri Adagur H

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether during fixation of prices of petrol, diesel, kerosene and domestic LPG, taxes and duties are levied at different levels and points;
- (b) if so, the details thereof;
- (c) whether the Government plans to evolve a system of uniform selling prices of petroleum products at one point with taxes and duties to different States to be paid out by the same one point agency; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH)

- (a) & (b): The details of price before tax and the taxes levied by the Central and State Governments on Petrol, Diesel, PDS Kerosene and Domestic LPG are given at Annexure.
- (c) & (d): There is no such proposal before the Government, at present.